

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:2978

ANSWERED ON:18.08.2004

THEFT OF KVPS AND NSCS

Kushwaha Shri Narendra Kumar;Prasad Shri Hari Kewal

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether it has come to the notice of the Government the theft of Kisan Vikas Patras (KVPs) and National Saving Certificates (NSCs) from the Rail wagons passing through Nasik as reported in the Hindi daily Hindustan dated July 7, 2004;
- (b) if so, the names of places wherein such incidents have been reported and the number of persons found involved in such cases;
- (c) the series of the KVPs and NSCs, stolen and the names of places alongwith the number of series of the KVPs and NSCs stolen;
- (d) the total value of KVPs and NSCs stolen and the amount of fake payments made in this regard; and
- (e) the action taken against the persons found involved in it?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) No instance of theft of Kisan Vikas Patras (KVPs) and National Saving Certificates (NSCs) from the Rail wagons passing through Nasik is known. However, cases of theft of such certificates from wagons while in transit between India Security Press (ISP), Nasik to various Circle Stamp Depots (CSDs) of the Department during the period from 1994 to 1999 have come to notice.
- (b) & (c): Names of places where such incidents occurred and number of persons found involved are not known as they were stolen by unknown miscreants from the custody of the Railways while in transit before their delivery to the Department of Posts. These incidents came to light at the time of taking delivery by the Department from the Railways. The number and series of such stolen certificates, available, are given in Annexure.
- (d) Total face value of the stolen certificates is Rs. 410.18 crores (Rs. Four hundred ten crore eighteen lakhs only) out of which KVPs of total value of Rs. 12,34,57,602/- (Rs. Twelve crores thirty four lakhs fifty seven thousand six hundred and two only) and NSCs of total value of Rs. 19,03,000/- (Rs. Nineteen lakhs three thousand only) have been fraudulently paid.
- (e) The CBI and State police have registered cases against persons allegedly involved in fraudulent encashment of these certificates. Disciplinary action has been initiated against departmental employees for lapses on their part.